

Annexure-1

Name of the Corporate Debtor: Duckbill Drugs Private Limited; Date of commencement of liquidation: 13.04.2021; List of stakeholders as on: 12.06.2021

List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India Stressed Asset Resolution Branch, South Bengal, 2nd Floor, Jeevandeep Building, Kolkata 700071 E: sbi.04151@sbi.co.in	12.05.2021	43,670,092.34	43,298,379	Financial Claim	43,298,379	Yes	Refer Note 1 below	43,298,379.00	29.2%	-	-	371,713	-	-
Total:			43,670,092.34	43,298,379.00		43,298,379.00			43,298,379.00	29.2%					

NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Collateral Securities	Guarantees
1	State Bank of India Stressed Asset Resolution Branch, South Bengal, 2nd Floor, Jeevandeep Building, Kolkata 700071 E: sbi.04151@sbi.co.in	43,298,379.00	1st Hypothecation of entire current assets of the Company, both present and future, including inventory, book debts and other current assets, finished goods and other consumables. Hypothecation of entire Plant & Machinery and other assets of the Company	Equitable Mortgage of Short Term Leasehold 3 storied building measuring 8951 sq. ft. at building No. II A, Behala Industrial Estate, 620, Diamond Harbour Road, Kolkata - 700034 within the Municipal area of Kolkata Municipal Corporation, P.O. & P.S. Behala. Property owned by M/S Duckbill Drugs Pvt.Ltd.(PAN No.AABCD3045J), created Equitable Mortgage on 16/11/2011 in favour of State Bank of India (PAN AAACSB5TTK) vide Lease Deed No. 02051,02056 & 02059 of 2006 and Deed No. 110421 of 2008, at the Office of A.R.A.I Kolkata.	Personal Guarantees of - a) Shri. Swapan Mukherjee (PAN: AEZPM8147H) resident of Subham Apartments, 18/50 Dover Lane, Kolkata 700034; b) Shri. Arjun Mukherjee (PAN: ALOPM9680K) resident of Subham Apartments, 18/50 Dover Lane, Kolkata 700034;



Santanu Brahma